

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure-5

Name of the corporate debtor: M/S. Samaara Leathers Private Limited; Date of commencement of liquidation: 13/03/2020; List of stakeholders as on: 31/01/2023
List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/ No)	% share in total amount of claims admitted						
1	Commercial Tax Department	Tamilnadu State Gov		18-Nov-2020	3679974	3679974	GST/VAT	0	No	4.40	0	0	0	0	0	Nil
2	Employees Provident Fund Organisation	Central Govt		31-Oct-2020	1478450	1478450	PF DUES	0	No	1.77	0	0	0	0	0	Nil
3	Employees State Insurance Corporation	Central Govt		3-Dec-2020	2383455	2252970	ESI DUES	0	No	2.69	0	0	130485	0	0	Nil
4	Income Tax Department - TDS	Central Govt		7-Jan-2021	350660	289790	IT DUE	0	No	0.35	0	0	60870	0	0	Nil
	Total				7892539	7701184				9.21			191355			